

11/11/2025
 2/2/26
 1/1/26

Year - 2025-26
~~2026-27~~
 Year ~~2025-26~~

Declaration of Assets and Liabilities

I, Harendra Kumar Singh, son/daughter/wife of Sri Ganesha Singh

aged 59 years, belonging to Bihar Vidhan Sabha Patna service and presently working as Office Attendant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

(12)

3269
 12/2/26

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	6000/-	Nilam Singh	Nehakari	Harshit Kumar Singh	X
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I. B.V.M. R.D. 5000	2000/200 NIL	NIL	NIL	-
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL		-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	NIL	Postmat R.D. 2000			-
(v)	Motor Vehicles (details of make, etc.)	BR016180 BR016284	NIL			-
(vi)	Jewellery (give details of weight and value)	NIL	gold 05 gram silver 06 gram			-
(vii)	Other assets, such as values of claims / interests	X	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	11	11	11	11	11
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	11	11	11	11
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	11	11	11	11	11
(v)	Others (such as interest in property)	11	11	11	11	11

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 6,3,2011
(a)	(i) Loans from Banks	IDFC First Bank	
	(ii) Loans from financial institutions	Bank Scooter	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL

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	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assessment year 2024-25 DEWS 3022 G	X
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	0	X
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:
Date:

Signature:
Name of Employee:
Designation:
Department:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.